

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3142  
ANSWERED ON:11.02.2014  
OBC QUOTA  
Bhujbal Shri Sameer

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Government is [considering to split 27 per cent Other Backward Classes (OBC) quota among different backward classes; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI P. BALRAM NAIK)

(a) & (b): There is no proposal under consideration to split 27% Other Backward Classes (OBCs) quota among different backward classes. However, a sub-quota of 4.5% for reservation to Minority Communities was carved out from within the 27% reservation to OBCs, which has been quashed! by the High Court of Andhra Pradesh. An SLP was filed by the Union of India in the Supreme Court against the decision of Andhra Pradesh High Court. The matter is presently sub-judice in the Hon'ble Supreme Court of India.